

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:289

ANSWERED ON:15.03.2000

WATER MANAGEMENT

NARESH KUMAR PUGLIA;SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Central Ground Water Authority (CGWA) has conducted Artificial Recharge Experiments in various States;
- (b) if so, the details thereof alongwith the new areas identified by the CGWA for further experiments, State-wise;
- (c) whether the Government are contemplating to make it mandatory for all Government, private buildings, commercial complexes and multi-storeyed apartments to instal rain water harvesting system; and
- (d) if so, the details thereof alongwith the concrete measures being taken by the Government in this regard ?

**Answer**

THE MINISTER OF WATER RESOURCES (DR. C.P.THAKUR)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.289 FOR 15.03.2000 BY SHRI SURESH RAMRAO JADHAV AND NARESH PUGLIA - REGARDING WATER MANAGEMENT.

The Central Ground Water Board has conducted artificial recharge experiments in the States of Andhra Pradesh, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Tamil Nadu, West Bengal, Union Territory of Chandigarh and NCT of Delhi. The new areas for artificial recharge experiments have been identified in eleven States of Haryana, Himachal Pradesh, Jammu & Kashmir, Kerala, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal and NCT of Delhi. The State-wise list of new areas identified for artificial recharge experiments in various States is indicated in the Annexure.

With a view to promoting the roof-top rain water harvesting, the Ministry of Water Resources has proposed to the Ministry of Urban Development and the local bodies like Delhi Development Authority and Municipal Corporation of Delhi to consider making suitable regulations for roof-top rain water harvesting for Delhi and other cities by the organisations/agencies concerned.

**ANNEXURE**

**STATEMENT SHOWING LIST OF NEW AREAS IDENTIFIED FOR ARTIFICIAL RECHARGE EXPERIMENTS IN VARIOUS STATES**

Sl.No Name of State Location/Village/District

1. Himachal Pradesh  
1. Kathog (Kunli) Village, Dist. Kangra  
2. Palampur town, District Kangra  
3. Naker Khad, District Kangra
2. Jammu & Kashmir  
1. Sangwal, District Jammu  
2. Jammu  
3. Dewal, Tehsil Bilawar, Dist. Kathua
3. Punjab  
1. Amritsar  
2. Dhuri Block, District Sangrur  
3. Village Issru, Block Khanna, Dist. Ludhiana  
4. Nurmahal Area, District Jalandhar  
5. Dhaneta, Block Samana, Dist. Patiala
4. Haryana  
1. Ambala District  
2. Kurushetra District  
3. Faridabad

4. Manesar, District Gurgaon
5. NCT Delhi            1. NCT Delhi
6. Madhya Pradesh    1. Sikheri Village, Dist.Mandsaur,  
2. Musakhedi, District Indore,  
3. Tumar Watershed, Dist. Mandsaur.
7. Maharashtra        1. Watershed TE-II, Dist. Jalgaon
8. Tamil Nadu         1. Nallampillai Petral Village, Dist. Villupuram.
9. Kerala              1. Ayilam Village, Dist.Trivandrum
10. Uttar Pradesh    1. Ramnagar Danda, Doiwala Block, District Dehradun,  
2. Chogawan Area, District Baghpat.
11. West Bengal      1. Pandua Block, District Hoogli,  
2. Khatura Bangar in Swarup Nagar & Gaighata Blocks, Dist.North-24 Parganas,  
3. Purulia District
12. Rajasthan        1. Jaipur  
2. Mainpura village, Jhunjhunu District